

14.1.98

Mr. N.K. Vya., Advocate, brief holder for
Mr. R.V. Upadhyaya, Counsel for the applicants.
Mr. S.K. Wanda, Counsel for the respondents.

Heard: This MA for joining
together and for permission to file
a joint application is allowed.

MA stands disposed of accordingly.

Gopal Singh
Gopal Singh
Adm. Member

Gopal Krishna
Gopal Krishna
Vice Chairman

Recd GMR
R. S. Singh
19.1.98

Recd
6.1.98
20/1/98

Part II and III destroyed
in my presence on 28.6.06
under the supervision of
section officer (1) as per
order dated 16/5/06

[Signature]
Section Officer (Record)